

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

20.

IA-4475/2023 in C.P.(IB)/1140(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.11.2023

NAME OF THE PARTIES: Rupa Infotech And Infrastructure Pvt. Ltd.  
Vs  
Shankheshwar Properties Pvt. Ltd.

SECTION: 7, 43(1) r/w 44 (1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Deep Dighe i/b Amit Tungare, Ld. Counsel for the RP present.  
Mr. Kunal Kanungo, Ld. Counsel for the R1 & R3 present.
2. Four weeks' time is granted for filing reply by the Respondents.
3. List this matter on 14.12.2023.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)